

Central Administrative Tribunal
Principal Bench

9
O.A. 1840/92

New Delhi this the 24th day of July, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member(J).
Hon'ble Shri S.R. Adige, Member(A).

Ganga Dass Sagar,
Inspector No. D-1/180,
C-13-S, Delhi Police Society,
Mayur Vihar Phase-I,
Delhi.

...Applicant.

None present

Vs.

1. Union of India, through
Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. Secretary (Home),
Delhi Administration,
5, Sham Nath Marg,
Delhi.
3. The Commissioner of Police,
Police Headquarters,
I.P. Estate,
New Delhi.

...Respondents.

By Departmental representative ASI Dhan Singh.

O R D E R (ORAL)

Hon'ble Shri S.R. Adige, Member(A).

The applicant seeks a direction to promote him immediately as ACP in DANI police cadre and further prays that his seniority be maintained according to the principles of natural justice and he be considered for other promotions with retrospective date of the impugned order dated 11.5.1992.

2. None appears for the applicant when the case was called out. Departmental representative ASI Dhan Singh was present on behalf of the respondents.

3. A perusal of the reply of the respondents indicates that the applicant does not only not fall in the zone of consideration for promotion as ACP in DANI police cadre but also does not come in the extended zone of consideration and as such he has no locus standi to challenge the impugned order dated 11.5.1992 (Annexure A).

4. No rejoinder has been filed by way of rebuttal to these averments of the respondents and under the circumstance, prima facie we have no good reason to disbelieve the respondents.

5. Under the circumstance, the O.A. warrants no interference and it is accordingly dismissed. No costs.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member(J)

S.R. Adige

(S.R. Adige)
Member(A)

"SRD"